

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench
Court – I

**Application No. C/MISC/30234/2024
in Customs Appeal No. 30234 of 2021**

(Arising out of Order-in-Appeal No. HYD-CUS-000-APP-092-20-21 (APP-I) dt.22.12.2020
passed by Principal Commissioner of Customs & Central Tax (Appeals-I), Hyderabad)

**Principal Commissioner, CGST
Hyderabad - Customs**

Kendriya Shulk Bhavan, LB Stadium Road,
Basheerbagh, Hyderabad – 500 004

.....Appellant

VERSUS

Interglobe Aviation Ltd

Level-1, Tower-C, Global Business Park,
MG Road, Gurgaon, Haryana – 122 002

.....Respondent

Appearance

Shri B. Sangameshwar Rao, AR for the Appellant.
Shri Ch. Sumanth, Advocate for the Respondent.

Coram:

**HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. A.K. JYOTISHI, MEMBER (TECHNICAL)**

FINAL ORDER No. A/30313/2024

**Date of Hearing: 14.06.2024
Date of Decision: 14.06.2024**

[Order per: BENCH]

The Department has filed this Miscellaneous Application for withdrawal
of Appeal on the litigation policy.

2. Accordingly, the Miscellaneous Application is allowed and the Appeal is
disposed of as withdrawn.

(Dictated and pronounced in the Open Court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(A.K. JYOTISHI)
MEMBER (TECHNICAL)**